

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Tax Appeal No. 16 of 2021

The Principal Commissioner of Income Tax, Dhanbad--- --- Appellant
Versus
M/s Jai Maa Jagdamba Flour Private Limited --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant: Mr. Naveen Kumar, Advocate

03 / 06.09.2021 Learned counsel for the petitioner Mr. Naveen Kumar prays for and is allowed three weeks' time to remove the following surviving defects.

- i. Page no. 32 to 35, 37 to 39 and 46 are faint. Handwritten true typed copy may be filed.
- ii. C.F paid in short by Rs. 230/-.

Office is directed to place the file for inspection and removal of defects, on requisition being made, within the same time.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/